NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 02.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 72/2010	TP 25/16		397-398	Sealit Gaskets Pvt. Ltd., & 6 Others Vs K. Raheja Hotels & Estates Pvt. Ltd., & 6 Others.	

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE	
SHIVABHUSHAN FOR MANEESHA KONGOVI 9986936553	PETITIONERS 1 TO 4,6,7.	Shuis Jos MANEESHA	KONGOVI
R.U. Beveli' Few Holla Etloll	9 Respor -3	Bord	3

R.U. Beveli' few Holla & 40119 few R. 3 9448844554.

Counsel for petitioner is present. Counsel for R-3 is present. He reported stay continues.

List it on 14.07.2017.

MEMBER (J)

MEMBER (T)